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Title: The Minister of Railways laid a statement regarding corrigendum/addendum to the documents relating to the Rail Budget 2016-17.

HON. SPEAKER: Hon. Members, I have received a request from the Minister of Railways that he may be permitted to lay a statement regarding corrigendum/addendum to the following documents relating to the Rail Budget 2016-17:

- (i) Demands for Grants (Railways ) – Part-I;
- (ii) Works, Machinery and Rolling Stock Programme of Railways Part-II – A and B.

I have acceded to his request.

Now, the hon. Minister to lay the statement.

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): Madam, I beg to lay a statement regarding corrigendum/addendum to the Railway Budget documents relating to Railway Budget 2016-17:

- (i) Demands for Grants (Railways) Part -1;
- (ii) Works, Machinery and Rolling Stock Programme for Railways Part-II – A and B.

**14.15 hours**

**RAILWAY BUDGET (2016-17)– GENERAL DISCUSSION  
DEMANDS FOR GRANTS ON ACCOUNT – RAILWAYS, (2016-17)  
AND  
DEMANDS FOR SUPPLEMENTARY GRANTS  
– RAILWAYS (2015-16)– Contd.**